

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR

CRIMINAL APPLICATION (BA) NO.303 OF 2020
(Prashant Dattatray Zade vs. State)

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's Orders.

Court's or Judge's orders.

Mr.N.R.Tekade, Advocate for the applicant.

CORAM : M. G. GIRATKAR, J.

DATE : 30.4.2020.

Heard.

Issue notice returnable on 5.5.2020.

Mrs.N.R.Tripathi, learned Additional
Public Prosecutor waives service for
respondent/State and seeks time to file reply.

Stand over to 5.5.2020.

JUDGE